

बाजरा और सीड प्रोसेस के खेतों में मिक्सड हो गया था, उसको हाई ब्रीड, मल्टीपल क्रास कर के उन्होंने बेचा है, मगर उस पर एन० एस० सी० का पूरा ध्यान है, कि उससे फसल अच्छी होती है या नहीं। अगर उपज कहीं खराब होती है, बीज खराब होता है तो सन् 1976 से हमारा कायदा चला आ रहा है कि किसानों को हम उपज का पैसा वापिस करते हैं। बहुत से केसेज में दिया गया है। अगर इसमें भी यह पता लगा कि नेशनल सीडज कार्पोरेशन ने बीज खराब दिया है तो किसानों को उसकी उजरत वापिस की जायेगी।

15.58 hrs.

BUSINESS ADVISORY COMMITTEE

Fiftieth Report

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS, SPORTS AND
WORKS AND HOUSING (SHRI BUTA
SINGH) : I beg to move :

“That this House do agree with the Fiftieth Report of the Business Advisory Committee presented to the House on the 22nd August, 1983.”

MR. DEPUTY SPEAKER : The question is :

“That this House do agree with the Fiftieth Report of the Business Advisory Committee presented to the House on the 22nd August, 1983.”

The motion was adopted.

14.59 Hrs.

MATTERS UNDER RULE 377

(i) Failure of Telecommunication System in Junagarh, Distt. (Gujarat)

SHRI MOHAN LAL PATEL (Junagarh) : Under Rule 377 I make the following statement :

I would like to draw attention of the Minister of Communications to the total failure of telecommunication system in Junagarh district of Gujarat due to recent cyclone, heavy rains and floods. This paralysed the normal life of the citizens and made industry limbless. Only inter-ceptions are there and no telephone exchange is in working condition there. Needless to say that the buildings of telephone exchange, poles etc. are badly damaged. All this needs central government's help to start the system functioning properly.

It is also requested that a specific amount be sanctioned for replacing the wire, repairing the system and providing the normal facilities to the people of the area.

The industries and factories have suffered heavy losses due to failure of telecommunication system in Junagarh. Therefore, to protect the interests of the people at large, Central Government is requested to take immediate action to improve the telecommunication system in Junagarh at the earliest.

15.00 hrs.

(ii) Rural Electrification Schemes for Mirzapur Distt.

श्री राम प्यारे पनिका (राबट्सगंज) : उपाध्यक्ष महोदय, उत्तर प्रदेश तथा विशेषकर मिर्जापुर जनपद के ग्रामीण विद्युतीकरण अन्तर्गत कई योजनाएं केन्द्रीय सरकार तथा ग्रामीण विद्युतीकरण निगम द्वारा सन् 1976 से स्वीकृत हैं, परन्तु विद्युतीकरण करने की गति अत्यन्त धीमी है। फलस्वरूप मिर्जापुर

[श्री राम प्यारे पनिका]

जैसे सूखा, बाढ़ तथा ओले से सर्वदा प्रभावित रहने वाला जनपद आधुनिकतम कृषि संसाधनों का उपयोग नहीं कर पा रहा है। इस जनपद में 40 प्रतिशत से भी अधिक हरिजन और आदिवासियों की आबादी है। आदिवासी एवं हरिजन-बहुल ग्रामों में भी सरकार द्वारा निर्धारित लक्ष्य समय से पूरा नहीं हो रहा है। ज्ञात हुआ है कि जो धन राशि केन्द्रीय सरकार तथा ग्राम विद्युतीकरण निगम ने ग्रामों में विद्युतीकरण करने हेतु उत्तर प्रदेश को दी है, उस धन का पूरा-पूरा उपयोग इस कार्य में न कर के अन्य कार्यों पर खर्च किया जा रहा है और विद्युतीकरण में ग्रामों को महत्व नहीं दिया जा रहा है, जिसके कारण सरकार तथा ग्राम विद्युतीकरण निगम के द्वारा निर्धारित लक्ष्य की पूर्ति नहीं हो पा रही है।

इसलिए मैं माननीय केन्द्रीय ऊर्जा मंत्री का ध्यान मिर्जापुर जनपद के लिए स्वीकृत ग्रामीण विद्युतीकरण योजनाओं को समय से कार्यान्वित करने की ओर आकर्षित करना चाहता हूँ, जिससे इस जनपद का कृषि उद्योग विकसित हो सके।

(iii) Need to declare Trivandrum Airport as an International Airport.

SHRI K. KUNHAMBU (Cannanore) :

Sir, the Trivandrum Aerodrome is at present not an international airport. The reason for not declaring it so is that this airport cannot take bigger aircraft like B-747 and DC-10. However, a number of smaller aircraft operated by International Airlines can land at Trivandrum airport. At present, as many as 16 international flights are operated from this airport every week. The maximum traffic to and from the Gulf countries is from Kerala. Moreover, development of the airport is being carried out at a fast pace so that bigger aircraft could safely land here.

So, keeping in view the density of traffic at present and the prospect of its growth at a rapid rate, I would request the Government to declare the Trivandrum airport an international airport.

(iv) Opening of Post Offices on Sundays and Postal Holidays.

SHRI CHINTAMANI JENA (Balsore) : Sir, for the last so many years, letter boxes were provided in various parts of the country specially in cities, big towns, big railway stations, big bazars etc., for clearance of dak on Sundays and postal holidays. But the number of such letter boxes has been reduced considerably resulting in great inconvenience and difficulties to the millions of users in the country. Now-a-days, many State capital towns are having one such letter box from where dak is cleared only once a day on Sundays and holidays. What to speak of State capitals, even in the Union capital that is, in New Delhi and Delhi, the number has been reduced to only 3 or 4. The post offices like Dak-Tar Bhavan, G.P.O. in Delhi have no such letter box and even the letter box provided in the Parliament House for clearance of Dak on Sundays and holidays has been removed, which is causing much hardship and difficulties to the users.

Similarly, there was provision of working hours when some of the big post offices opened for business transactions similar to that of working days. But in many places, this system has been stopped and in the post offices like G.P.O. Dak-Tar Bhavan in New Delhi, this system has been abolished though this was in practice since 1981-82, as a result the users are suffering a lot.

I, therefore, earnestly request the Ministry of Communications to consider the whole issue and introduce the previous system so that at least one letter box for 20,000 population in a city, town, metropolitan city and such large urban areas etc., be provided with letter boxes and one post office is opened for 50,000 people on Sundays and postal holidays in